

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)


CORRIGENDUM

No. HC. XXX VII- 09/2013/188/R. Cell Dated Guwahati the 23rd July, 2014

In partial modification of notification no. HC. XXX VII-09/2013/182/R. Cell dated Guwahati the 22nd July, 2014, the Hon'ble Gauhati High Court is pleased to notify the following correction with regard to fixation of seniority of Smt. B. L. Boruah:

"Smt. B.L. Boruah is promoted from Grade-II to Grade-I with restoration of her seniority. Her seniority is fixed immediately after Smt. Anubha Das in the Gradation list of Grade-I Judicial Officers of Assam Judicial Service."


By Order,


Registrar (Vigilance) -cum-
In Charge, Recruitment Cell

Memo No. HC. XXX VII- 09/2013/188A/R. Cell, Dated 23.07.2014

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Judicial/ Admin.), Gauhati High Court, Guwahati.
3. Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. For his Lordship's kind information.
4. Joint Registrar (.....), Gauhati High Court, Guwahati.
5. System Analyst, Gauhati High Court, Guwahati. For immediate uploading of the notification in the official website of Gauhati High Court.
6. P.S. to Hon'ble Mr. Justice, Gauhati High Court, Guwahati. For his Lordship's kind information.
7. P.S. to Hon'ble Dr. (Mrs.) Justice Indira Shah, Gauhati High Court, Guwahati. For her Ladyship's kind information.
8. P.S. to Registrar (Vigilance), Gauhati High Court, Guwahati.
9. Gauhati High Court Notice Board.


Registrar (Vigilance) -cum-
In Charge, Recruitment Cell

23-07-14